

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No.266 of 2015 IN
DFR No. 1214 of 2015

Dated : 21st August, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Hooghly Chamber of Commerce & Industry Appellant (s)
Vs.
West Bengal Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Akshi Soem

ORDER

IA No. 266 of 2015
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 15.09.2015. Dasti
in addition is permitted.

List the matter on **15.09.2015.**

(I.J. Kapoor)
Technical Member
Ts/pr

(Justice Ranjana P. Desai)
Chairperson